

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1889 OF 2018 IN
DFR NO. 4069 OF 2018**

Dated: 19th August, 2019

In the matter of:

Avdhut Swami Metal Works

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **27.09.2019.**

Court Master/PS

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